

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I
SECTION-I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

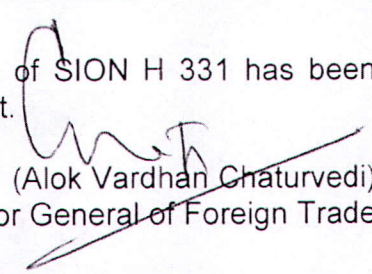
Public Notice No. 25 /2015-2020
New Delhi, Dated 14th September, 2017

Subject: Amendments in SION H-331 for export product "Toothbrushes" –reg

In exercise of the powers conferred under Paragraph 1.03 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby makes amendments in SION H-331 of Standard Input Output Norms and the revised SION H-331 reads as under:

SION No	Export Item	Export Quantity	S.No	Import item	Qty
H331	Tooth Brushes	1 kg	1(a)	Relevant Polymer for Tooth Brush Handle OR	1.05 kg/kg content in the export product
			1(b)	Relevant Tooth Brush Handles	Net + 2% wastage
			2	Relevant Nylon 6/66/612/610 Monofilament / Poly Butylene Terephthalate Filament	1.05 kg/kg content in the export product
			3	Relevant Aluminium/ Nickel/ Nickel-Silver Wire/Brasswire	1.01 kg/kg content in the export product

Effect of this Public Notice: Import Item at S. No. 2 of SION H 331 has been amended to include Poly Butylene Terephthalate Filament.


(Alok Vardhan Chaturvedi)
Director General of Foreign Trade

(Issued from F. No. 01/87/162/161/AM17/DES-VII)